

**MUNICIPAL CORPORATION LUDHIANA**

To,

The Chairman,  
Hon'ble National Green Tribunal,  
New Delhi.

No. 269/PS/D Dated 18-08-2022

**Sub: - Compliance of Hon'ble NGT Orders in O.A No 286/2022 Dated 25/07/2022.**

1) In compliance of above orders, though Municipal Corporation Ludhiana denies any role with regard to fire, but, on humanitarian grounds an amount of Rs. 57.5 Lacs as per compliance of order dated 25-07-2022 has been deposited in a separate account No:- 100175307963 to be kept available for immediate compliance once the police enquiry is completed and the review petition is decided.

2) Regarding Bio-remediation of remaining 25 Lacs MT of legacy waste the DPR has been prepared by E&Y Consultant and Municipal Corporation Ludhiana has sent it for approval to State level authorities on 09-08-2022 and further process will be commenced there upon.

This is for your kind information please.

With Regards



Commissioner,  
Municipal Corporation, Ludhiana